

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR K BABU

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

(ONLY S.L.P (C) No. 20480-20483/2018 OF 2018 TO BE LISTED BEFORE
REGISTRAR COURT)

WITH

SLP(C) No. 20480-20483/2018 (XI)
(FOR ADMISSION and I.R. and IA No.100316/2018-CONDONATION OF DELAY
IN FILING and IA No.100319/2018-CONDONATION OF DELAY IN REFILING)

Date : 14-11-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Sanjiv Bhatnagar, Adv.
Mr M.K.Verma, Adv.
Mr Rupi Sagar, Adv.
Mr. Prakash Kumar Singh, AOR
Ms Babita Kushwaha, Adv.
Mr. Bharat Sangal, AOR

For Respondent(s)

Mr Aditya Samaddar, Adv.
Ms Sarah Haque, Adv.
Mr. M. R. Shamshad, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 20480-20483/2018

Respondent nos. 1 to 3(common in all matters) are granted
four weeks time for filing counter affidavit.

Item No.53

Service is complete on respondent nos.4 to 6, 10,11,13,16-19,21,23-26,29,31-34,36,38 to 43, 44,47 to 49, 53 to 56, 58,59,61,63,64,68 to 71, 73 to 76, 78, 80 to 86, 88 and 89 but none has entered appearance.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent nos. 7 to 9, 12,14,15,20,22,27,28,30,35,37,45,46,50 to 52,60,65 to 67, 72,77,79,87 and 90 within two weeks time. Notice thereafter be issued.

List again on 17.1.2019.

K BABU
Registrar